

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 35 (ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.01.2018**

NAME OF THE COMPANY: VNM Components Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None.

ORDER

Present none. Notice to the Petitioner returnable on 23rd January, 2018.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**